

One Union for one Industry

2047. DR. V. VENKATESH : Will the Minister of LABOUR be pleased to state :

(a) whether Government are considering to have a legislation for the purpose of having one Union in one Industry;

(b) if so, the facts thereof;

(c) whether the All India Labour Organisations/Federations/Unions or Associations have been consulted on the proposed legislation; and

(d) if so, the outcome thereof along with reaction of the organisations ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) to (d). Do not arise.

Arrest of SC/ST Employees working in the Regional Offices of F.C.I. in Tamil Nadu

2048. DR. V. VENKATESH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether SC/ST employees working in the Regional Offices of Food Corporation of India in Tamil Nadu have been arrested under Essential Services Maintenance Act and sent to various jails of Tamil Nadu;

(b) if so, the number of the employees arrested and the reasons for their arrest;

(c) whether these employees have been requesting the management for implementation of Government directives regarding reservation in recruitments and promotions;

(d) if so, what are their demands, and what action has so far been taken to implement Government directives for

reservations in recruitment and promotions and to ameliorate their grievances; and

(e) what steps have been taken or are being taken to release all the arrested employees ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b). About 277 SC/ST employees were arrested at Madras under Essential Service Maintenance Act for obstructing the working of the Food Corporation of India.

(c) and (d). SC/ST employees were demanding that the backing of 200 posts of Assistant Grade-III may be filled by promoting Category-IV SC/ST employees only out of the 30% promotion quota reserved for all the eligible Category-IV employees. Since the element of direct recruitment, which is 70% for the post of Assistant Grade-III, exceeds 66.23%, there is no reservation for SC/ST employees in case of promotion. The Food Corporation of India follows the instructions issued by the Government of India in respect of reservations for SC/ST in services.

(e) On reaching an agreement between the management of the Corporation and the Associations of the SC/ST employees, all the arrested employees were released.

[*Translation*]

Special Assistance to Rajasthan for supply of Drinking Water

2049. PROF. NIRMALA KUMARI SHAKTAWAT : Will the Minister of WORKS AND HOUSING be pleased to state whether Central Government propose to give special assistance to Rajasthan to solve the acute problem of drinking water there and if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : A provision of about Rs. 298 crores has been proposed in the Union Budget for 85-86 for providing grants to